

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2666
TO BE ANSWERED ON 19.03.2018

PMGSY PROJECTS IN HIMACHAL PRADESH

2666. SHRIMATI VIPLOVE THAKUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages covered and those which are yet to be covered to provide rural connectivity under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise;
- (b) the total length of roads constructed under various phases of the scheme, during the last three years in Himachal Pradesh, district-wise;
- (c) the details of funds allocated, sanctioned, released and the expenditure incurred under various phases of PMGSY during the said period in Himachal Pradesh, district-wise;
- (d) whether the work on certain projects under the scheme is running behind schedule in Himachal Pradesh; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : 'Rural roads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed through State Governments. Under PMGSY, the unit of programme is a habitation and not a revenue village. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets etc. are commonly used terminology to describe the Habitations. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA)). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. In the critical LWE affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons and above. Out of a total of 6374 works (roads & bridges) sanctioned, 6452 works have been completed and 282 works are in progress in PMGSY State/UT-wise details of habitations covered and yet to be covered under PMGSY are at **Annexure A**.

(b) : Year-wise/district-wise details of roads constructed under various phases of PMGSY in Himachal Pradesh during the last three years is at **Annexure B**.

(c) : Year-wise/district-wise details of funds allocated, sanctioned, released and expenditure incurred under various phases of PMGSY in Himachal Pradesh during the last three years is at **Annexure C**.

(d)&(e): State of Himachal Pradesh has reported that as on date, 829 PMGSY works are under progress, out of which, 137 works are pending for more than 2 years. The state has attributed reasons for delay of these 137 works to the following reasons:

- i. Delay in award of works due to recall of tenders due to single bidders in the first call.
- ii. Limited working season in the higher reaches and snow bound areas. Roads in such areas require longer time for completion.
- iii. Delay in obtaining forest clearance.
- iv. Since PMGSY does not have provision for land acquisition, the state obtains land as voluntary donation from private land owners, inconsistent decisions of land owners and land disputes also lead to delays.

Annexure A

Annexure referred in reply of part (a) of Rajya Sabha Unstarred Question No 2666 due for 19.3.2018

Sl.No	State (s)	Total Eligible under PMGSY	Habitations cleared	Habitations connected	Habitations yet to be connected
1	Andhra Pradesh	4819	1161	1059	102
	Telangana		776	608	168
2	Arunachal Pradesh	931	410	368	42
3	Assam	12205	13045	9387	3658
4	Bihar	24804	31427	21182	10245
5	Chhattisgarh	10763	10114	8769	1345
6	Goa	20	2	2	0
7	Gujarat	3387	3064	3021	43
8	Haryana	1	1	1	0
9	Himachal Pradesh	3725	2440	2143	297
10	Jammu & Kashmir	3892	2297	1480	817
11	Jharkhand	11613	9571	7790	1781
12	Karnataka	1766	297	296	1
13	Kerala	435	435	380	55
14	Madhya Pradesh	21168	18308	15890	2418
15	Maharashtra	2159	1365	1282	83
16	Manipur	1023	658	472	186
17	Meghalaya	793	498	243	255
18	Mizoram	246	201	157	44
19	Nagaland	191	97	94	3
20	Odisha	22211	15111	13059	2052
21	Punjab	441	390	390	0
22	Rajasthan	16801	16229	13734	2495
23	Sikkim	366	369	283	86
24	Tamil Nadu	2203	1986	1979	7
25	Tripura	1731	1898	1787	111
26	Uttar Pradesh	13984	11623	11228	395
27	Uttarakhand	2684	1541	1011	530
28	West Bengal	13822	18115	12320	5795
	Total:	178184	163429	130415	33014

Annexure referred in reply of part (c) of Rajya Sabha Unstarred Question No 2666 due for 19.3.2018						
Sr. No.	District	Districtwise Length constructed under various phases of PMGSY (in Kms.)in Himachal Pradesh				Total
		2014-15	2015-16	2016-17	2017-18	
1	Bilaspur	30.190	29.070	10.645	24.890	94.795
2	Chamba	70.171	23.090	137.358	200.955	431.574
3	Hamirpur	15.655	3.660	8.113	46.595	74.023
4	Kangra	87.336	174.625	115.16	134.143	511.264
5	Kinnaur	74.535	0.000	17.085	60.060	151.680
6	Kullu	73.495	69.422	289.82	134.245	566.982
7	Lahaul Spiti	0.000	13.000	41.875	0.000	54.875
8	Mandi	89.270	32.380	289.6	418.225	829.475
9	Shimla	147.493	127.010	336.227	264.585	875.315
10	Sirmaur	55.365	115.750	90.275	179.650	441.040
11	Solan	36.746	63.258	93.108	44.390	237.502
12	Una	27.125	7.375	0.000	63.428	97.928
Total		707.381	658.640	1429.266	1571.166	4366.453

Annexure C

Annexure referred in reply of part (b) of Rajya Sabha Unstarred Question No 2666 due for 19.3.2018

Sr .N o	Name of District	Fund allocated (Rs. In Crore)*				Sanctioned(Rs. In Lakhs)#				Released (Rs. In Crore)**				Expenditure under Various Phases PMGSY (Rs. In Crore)#			
		2014- 15	2015- 16	2016- 17	2017- 18	2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
1	Bilaspur	86	298.4	349.03	405.56	202.74	0	3711.34	92.87	99.4	298.22	344.44	396.6	4.55	3.12	1.3	2.37
2	Chamba					1061.98	0	12625.97	11084.63					10.35	10.36	31.9	36.13
3	Hamirpur					148.68	0	3233.68	0					2.51	11.05	10.49	15.9
4	Kangra					5748.53	0	16952.18	4388.75					25.15	47.07	36.31	35.94
5	Kinnaur					0	0	3798.58	2016.13					1.26	3.8	5.74	7.46
6	Kullu					2938.88	0	23474.49	8918.59					24.56	36.38	49.96	42.34
7	Lahul and Spiti					0	0	0	458.334					2.41	4.96	4.79	0
8	Mandi					2940.9	0	29838.45	19938.11					17.43	103.19	50.3	58.2
9	Shimla					6500.75	0	43840.58	13053.29					48.81	84.6	70.09	54.11
10	Sirmour					344.53	0	11555.76	13966.32					33.65	28.14	24.05	27.65
11	Solan					3789.43	0	13302.24	2060.1					12.66	28.78	20.8	17.35
12	Una					953.21	0	8621.02	2246.31					7.28	6.1	7.18	32.7

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* Funds allocation is not done District wise/ Phases wise.

** Release of fund is not received District wise/ Phase wise.

Sanctioned budget / Expenditure has been worked out District wise.

